

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/1621/2024	SANJAY KUMAR MODI VS M/S. INLAND WORLD LOGISTICS PRIVATE L.T.D.	ANKITA MUKHERJI VS	// ()
2	D-BLAPL/1278/2024	PRAVAT KUMAR MAJHI @ PRAVAT MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /281 /2023 () //
3	D-BLAPL/1281/2024	RABINDRA DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 () //
4	D-BLAPL/1282/2024	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	JAGANNATHA PRASAD /355 /2023 () //
5	D-BLAPL/1290/2024	SHAMBU PASWAN VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	//0 () //
6	D-BLAPL/1291/2024	SURESH KHAMARI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /102 /2023 () //
7	D-BLAPL/1293/2024	CHAKRA RANA VS STATE OF ODISHA	ADITI HOTA VS	LATHOR /42 /2019 () //
8	D-BLAPL/1294/2024	ABDUL SEIKH VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /143 /2023 () //
9	D-BLAPL/1296/2024	NANDA SAURA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MATHILI /131 /2022 () //
10	D-BLAPL/1298/2024	CHANDRA KHILA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /59 /2022 () //
11	D-BLAPL/1302/2024	KALIA @ KALANDI @ AJAYA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /510 /2023 () //

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12	D-BLAPL/1303/2024	PRAMOD KUMAR MAHAKUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MURIBAHAL /309 /2023 () //
13	D-BLAPL/1306/2024	KAILASH NATH VS STATE OF ODISHA	RUDRA MADHAB BISWAL VS	SINGLA /164 /2023 () //
14	D-BLAPL/1309/2024	RAJAT BISWAKARMA VS STATE OF ODISHA	SATYA MOHAPATRA VS	PLANTSITE /44 /2021 () //
15	D-BLAPL/1320/2024	NIHAR RANJAN MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	NAYAKOT /95 /2023 () //
16	D-BLAPL/1323/2024	BHAGAT GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MALKANGIRI /436 /2022 () //
17	D-BLAPL/1324/2024	SURENDRA KUMAR NISAD VS STATE OF ODISHA	ANIRUDHA KUMAR PATRO VS	// /0 () //
18	D-BLAPL/1329/2024	RANJULATA SATPATHY VS STATE OF ODISHA	ABHAS MOHANTY VS	// /0 () //
19	D-BLAPL/1330/2024	BINA @ ARABINDA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /228 /2023 () //
20	D-BLAPL/1332/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL SADAR /910 /2023 () //
21	D-BLAPL/1334/2024	S. CHITRAVEL VS STATE OF ODISHA (OPID)	BHAGABAT PRASAD RATH VS	EOW,BHUBANESWAR /19 /2023 () //
22	D-BLAPL/1335/2024	N.ROBIN@RABIN VS STATE OF ODISHA	ARIJEET MISHRA VS	SAHADEV KHUNTA /330 /2023 () //
23	D-BLAPL/1337/2024	SK. BABULU @ BABLU	SK. ZAFARULLA	MADHUPATNA /414 /2023

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		VS	VS	()
24	D-BLAPL/1338/2024	STATE OF ODISHA AJID HOSSEN	SK. ZAFARULLA	// MADHUPATNA /414 /2023
		VS	VS	()
25	D-BLAPL/1339/2024	STATE OF ODISHA PRAMOD BHOI	LAXMINARAYAN PATEL	// RENGALI (SAMBALPUR) /97 /2022
		VS	VS	()
26	D-BLAPL/1340/2024	STATE OF ODISHA RANJITA SAHOO	MANOJ KUMAR NAYAK	// / /0
		VS	VS	()
27	D-BLAPL/1342/2024	STATE OF ODISHA GOKUL CHHATAR	GOKULANANDA SAHU	// JAGDALPUR /20 /2023
		VS	VS	()
28	D-BLAPL/1346/2024	STATE OF ODISHA SOUMYA MEHER	DIBYAJYOTI SAHOO	// BRAJARAJNAGAR /315 /2023
		VS	VS	()
29	D-BLAPL/1348/2024	STATE OF ODISHA BABLU PINGUA	ALOK KUMAR PANDA	// BAMBARI /122 /2023
		VS	VS	()
30	D-BLAPL/1350/2024	STATE OF ODISHA BABU @ JOHN @ BADA BABU @ BISWABA KUNTHANATH MALLICK	NITYANANDA MOHAPATRA	// ABHAYACHANDPUR /239 /2022
		VS	VS	()
31	D-BLAPL/1351/2024	STATE OF ODISHA NARENDRA SINGH	SARAT KUMAR JENA	// BARGARH /694 /2023
		VS	VS	()
32	D-BLAPL/1353/2024	STATE OF ODISHA PITAMBAR SAHOO	BIPLABA P.B. BAHALI	// LALBAG /321 /2020
		VS	VS	()
33	D-BLAPL/1354/2024	STATE OF ODISHA RAJESH PANDA	MANORANJAN PADHY	// JEYPURE SADAR /184 /2023
		VS	VS	()
34	D-BLAPL/1356/2024	STATE OF ODISHA PARAMESWAR MEHER	MANORANJAN PADHY	// JEYPURE SADAR /184 /2023
		VS	VS	()

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35	D-BLAPL/1361/2024	STATE OF ODISHA HARA KISAN VS	DINESH KUMAR MOHANTY VS	// KUCHINDA /169 /2017 ()
36	D-BLAPL/1364/2024	STATE OF ODISHA SUSAMA RATH VS	PABITRA KUMAR NAYAK VS	// RAGHUNATHPALI /398 /2023 ()
37	D-BLAPL/1366/2024	STATE OF ODISHA SHIBA BHOI VS	GOKULANANDA SAHU VS	// KHAPRAKHOL /150 /2023 ()
38	D-BLAPL/1368/2024	STATE OF ODISHA MOHAMMAD IQBAL HUSSAIN VS	KRUSHNA CHANDRA RATH VS	// SPL.TASK FORCE /10 /2023 ()
39	D-BLAPL/1372/2024	STATE OF ODISHA RAHUL SAMAL VS	KRUSHNA CHANDRA DASH VS	// DHAULI PS /226 /2023 ()
40	D-BLAPL/1377/2024	STATE OF ODISHA BISHAL @ AMIT ANSUMAN ROUT VS	BISWORANJAN SWAIN VS	// BADAMBADI /261 /2023 ()
41	D-BLAPL/1379/2024	STATE OF ODISHA NARAHARI MALLICK VS	LOKANATH NAYAK VS	// TANGI /13 /2022 ()
42	D-BLAPL/1380/2024	STATE OF ODISHA JAHAHIR KHAN VS	DEBA KUMAR RATH VS	// INFOCITY PS /263 /2023 ()
43	D-BLAPL/1384/2024	STATE OF ODISHA NARAYAN BEHERA VS	BASANTA KUMAR DAS VS	// BHARATPUR PS /369 /2023 ()
44	D-BLAPL/1386/2024	STATE OF ODISHA PRABHU CHARAN SWAIN VS	PARSURAM DAS VS	// NIALI /345 /2023 ()
45	D-BLAPL/1387/2024	STATE OF ODISHA GIRIDHARI MEHER VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// KHURDA MODEL /784 /2023 () //

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46	D-BLAPL/1397/2024	GURUBARI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /660 /2023 () //
47	D-BLAPL/1398/2024	JITENDRA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /326 /2023 () //
48	D-BLAPL/1403/2024	RAIBARI MALLIK @ MALLICK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BHATILI /195 /2023 () //
49	D-BLAPL/1412/2024	BIKASH CHANDRA KALIA @ VICKY VS STATE OF ODISHA	GOKULANANDA MOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023 () //
50	D-BLAPL/1414/2024	PITAMBAR SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	LALBAG /308 /2020 () //
51	D-BLAPL/1419/2024	BASUDEV PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	BELPARA /52 /2022 () //
52	D-BLAPL/1420/2024	SANKAR PRASAD RANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /133 /2018 () //
53	D-BLAPL/1435/2024	SURESH MAJHI @ TAUPA MAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /46 /2023 () //
54	D-BLAPL/1438/2024	KARAN PALKA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MUNIGUDA /192 /2022 () //
55	D-BLAPL/1441/2024	RANJAN NAIK VS STATE OF ODISHA	NAKULA NAIK VS	THUAMUL RAMPUR /134 /2023 () //
56	D-BLAPL/1444/2024	NABINA DAS VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /523 /2023 () //
57	D-BLAPL/1446/2024	ARYAMAN NAIK	SMRUTI RANJAN ROUT	BANTALA /427 /2023

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		VS	VS	0
		STATE OF ODISHA		//
58	D-BLAPL/1447/2024	RAJENDRA PANIGRAHI	GYANA RANJAN DHAL	//0
		VS	VS	0
		STATE OF ODISHA		//
59	D-BLAPL/1449/2024	SANGRAM SUBUDHI	DEEPAK RANJAN SUNDARAY	NACHUNI /73 /2023
		VS	VS	0
		STATE OF ODISHA		//
60	D-BLAPL/1450/2024	TAPAN KUMAR PRADHAN	SURENDRA KUMAR BISWAL	PHIRINGIA /193 /2023
		VS	VS	0
		STATE OF ODISHA		//
61	D-BLAPL/1451/2024	SURESH TUDU	DALIRANI BEHURAY	//0
		VS	VS	0
		STATE OF ODISHA		//
62	D-BLAPL/1453/2024	SATYARANJAN HOTA	BINI MISHRA	DHENKANAL TOWN /131 /2022
		VS	VS	0
		STATE OF ODISHA (OPID)		//
63	D-CMAPL/1704/2024	DR. PRASANTA KUMAR SAHOO @ SAHU	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
64	D-CMAPL/1770/2024	MANORANJAN MOHARANA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
65	D-CMAPL/1796/2024	SULOCHANA NAYAK	ADV	//
		VS	VS	0
		SECY., H AND UD, DEPT., BBSR, KHORDHA		//
66	D-CMAPL/1798/2024	BISWANATH OJHA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
67	D-CMAPL/1812/2024	JAYANTA KUMAR BEHERA	ADV.	//
		VS	VS	0
		AUTHORISED OFFICER, STATE BANK OF HYDERABAD		//
68	D-CMAPL/1815/2024	SAKUNTALA DAS	ADV	//
		VS	VS	0

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69	D-CMP/1639/2024	STATE OF ODISHA CHANDRIKA PRIYADARSHINI VS	SUDHANSU SEKHAR JENA VS	// // 0
70	D-CMP/1647/2024	STATE OF ODISHA SHYAMLATA AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // 0
71	D-CONTC/1565/2024	RAJ KUMAR SARAF DAMODAR PUSTY VS	ADV. VS	// // 0
72	D-CONTC/1567/2024	ASWATHY S, I.A.S. BAIJAYANTI NATH VS	ADV. VS	// // 0
73	D-CONTC/1577/2024	ASWATHY S, I.A.S. AKSHAYA NAG VS	ADV VS	// // 0
74	D-CONTC/1578/2024	SONALI PATRA, BANDHUGAON, KORAPUT RAMA CHANDRA PATTNAIK VS	ADV. VS	// // 0
75	D-CONTC/1595/2024	SATYABRATA SAHU, I.A.S. PARAMANANDA SARANGI VS	ADV. VS	// // 0
76	D-CONTC/1596/2024	ANU GARG, I.A.S. SANTOSH KUMAR SAHOO VS	ADV VS	// // 0
77	D-CONTC/1597/2024	ANU GARG, I.A.S. BANAMALI BEHERA VS	ADV. VS	// // 0
78	D-CONTC/1598/2024	ANU GARG, I.A.S. UMA KANTA GOUDA VS	ADV VS	// // 0
79	D-CONTC/1599/2024	ANU GARG, I.A.S. SACHIDANANDA MISHRA VS	ADV. VS	// // 0
		ANU GARG, I.A.S.		//

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80	D-CONTC/1601/2024	CHAKRADHAR MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
81	D-CONTC/1602/2024	MURCHHANA BISWAL VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
82	D-CONTC/1604/2024	GANESH SWAIN VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
83	D-CONTC/1608/2024	JYOTSNARANI SARANGI VS SUMITA SARKAR, O.A.S. (SAG)	ADV. VS	// 0 //
84	D-CONTC/1610/2024	MINATI DAS VS RAGHURAM IYER, O.A.S.	ADV. VS	// 0 //
85	D-CONTC/1619/2024	SATYABAMA BISWAL VS ARNNADA PRASAD RANA, BLOCK EDUCATION OFFICER, DASARATHPUR, JAJPUR	JNANINDRA PANI VS	// 0 //
86	D-CONTC/1634/2024	RUKAMANI SETHI VS ARAVIND AGRAWAL, PRINCIPAL SECY., GOVT., H.E DEPT.	ADV VS	// 0 //
87	D-CONTC/1636/2024	SABITA TRIPATHY VS PRAMOD KUMAR SARANGI, D.E.O, PHULBANI, KANDHAMAL	ADV VS	// 0 //
88	D-CONTC/1645/2024	PRASANNA ROURAY VS NIBEDITA PANI, D.E.O, JAJPUR	ADV VS	// 0 //
89	D-CONTC/1665/2024	MANAS RANJAN SABAR VS SUNIL KUMAR BANSAL, I.P.S.	ADV. VS	// 0 //
90	D-CONTC/1668/2024	SK. RAJA VS VIJAY AMRUTA KULANGE, I.A.S.	ADV VS	// 0 //
91	D-CONTC/1670/2024	MITHUN DAS	SANJIB KUMAR SAHU	//

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		VS	VS	0
92	D-CONTC/1672/2024	VIJAY AMRUTA KULANGE, I.A.S. PRAKASH MOHANTY	SANJIB KUMAR SAHU	//
		VS	VS	0
93	D-CONTC/1673/2024	VIJAY AMRUTA KULANGE, I.A.S. KALANDI CHARAN SAHOO	SANJIB KUMAR SAHU	//
		VS	VS	0
94	D-CONTC/1675/2024	VIJAY AMRUTA KULANGE, I.A.S. MUKTI DAS	SANJIB KUMAR SAHU	//
		VS	VS	0
95	D-CONTC/1676/2024	VIJAY AMRUTA KULANGE, I.A.S. MANOJ KUMAR SWAIN	SANJIB KUMAR SAHU	//
		VS	VS	0
96	D-CONTC/1680/2024	VIJAY AMRUTA KULANGE, I.A.S. RAJ KISHORE SWAIN	SANJIB KUMAR SAHU	//
		VS	VS	0
97	D-CONTC/1681/2024	VIJAY AMRUTA KULANGE, I.A.S. MANOJ DAS	SANJIB KUMAR SAHU	//
		VS	VS	0
98	D-CONTC/1689/2024	VIJAY AMRUTA KULANGE, I.A.S. PANKAJ CHARAN OJHA	SANJIB KUMAR SAHU	//
		VS	VS	0
99	D-CONTC/1691/2024	VIJAY AMRUTA KULANGE, I.A.S. BHASKAR SAHU	SANJIB KUMAR SAHU	//
		VS	VS	0
100	D-CONTC/1692/2024	VIJAY AMRUTA KULANGE, I.A.S. SHASHIBHUSAN SINGH	SANJIB KUMAR SAHU	//
		VS	VS	0
101	D-CONTC/1694/2024	VIJAY AMRUTA KULANGE, I.A.S. RAJESH NAYAK	SANJIB KUMAR SAHU	//
		VS	VS	0
102	D-CONTC/1709/2024	VIJAY AMRUTA KULANGE, I.A.S. DILIP KUMAR NAIK	ADV	//
		VS	VS	0

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103	D-CONTC/1715/2024	UJAGAR PRADHAN, B.E.O, JUJOMURA, SAMBALPUR LAXMIDHAR BAL VS	ADV VS	// // 0
104	D-CONTC/1723/2024	SABHUAGHA RANJAN PANDA NAMITA PANDA VS	ADV VS	// // 0
105	D-CONTC/1724/2024	ASWATHY, S,I.A.S. NALINI PRAVA MOHANTY VS	ADV VS	// // 0
106	D-CONTC/1729/2024	ASWATHY, S,I.A.S. JUDHISTHIRA SAHOO VS	ADV VS	// // 0
107	D-CONTC/1730/2024	BIREN PATANAİK, G.M, PURI DISTRICT COOPERATIVE MILK PRODUCERS UNION L.T.D. PRASANTA KUMAR SAHOO VS	ADV VS	// // 0
108	D-CONTC/1736/2024	K SUDARSHAN CHAKRAVARTHY, I.A.S. PRASAN KUMAR BEHERA VS	KSHIROD KUMAR ROUT VS	// // 0
109	D-CONTC/1744/2024	SUDHANSU SEKHAR SAO, TAHASILDAR, DHENKANAL PRAFULLA KUMAR SAHU VS	BASUDEV BARIK VS	// // 0
110	D-CONTC/1754/2024	ANU GARG, IAS MANOJ KUMAR NAYAK VS	ADV VS	// // 0
111	D-CONTC/1756/2024	VISHAL KUMAR DEV, I.A.S. BANITA SAHU VS	ADV VS	// // 0
112	D-CONTC/1768/2024	VISHAL KUMAR DEV, I.A.S. KHIROD CHANDRA MALICK VS	ADV. VS	// // 0
113	D-CONTC/1782/2024	SUBHAM SAXSENA, COLLECTOR, SAMBALPUR PURNA CHANDRA BEHERA VS	ADV VS	// // 0
		ANU GARG,IAS		//

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114	D-CONTC/1784/2024	NATABAR MOHANTY VS ANU GARG, I.A.S	ADV VS	// 0 //
115	D-CONTC/1786/2024	BHAGIRATHI SAHU VS ANU GARG, I.A.S.	ADV VS	// 0 //
116	D-CONTC/1790/2024	GOPINATH MAHARANA VS ANU GARG, IAS	ADV VS	// 0 //
117	D-CONTC/1791/2024	SUBASH CHANDRA SAHOO VS ASHOK KUMAR RAUTA, EXECUTIVE OFFICER, VYSANAGAR MUNICIPALITY, JAJPUR	SUKANTA KUMAR NAYAK VS	// 0 //
118	D-CONTC/1797/2024	BISHWARANJAN NAYAK VS SUBHA SARMA, IAS	ADV VS	// 0 //
119	D-CONTC/1804/2024	PUSPANJALI KISHAN VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
120	D-CONTC/1818/2024	UPENDRANATH ACHARYA VS SOUDAMINI BISWAL	ADV VS	// 0 //
121	D-CRLA/1288/2024	PRINCE KUMAR VS STATE OF ODISHA	RAVI KANT KUMAR VS	EOW, BHUBANESWAR /5 /2022 0 //
122	D-CRLA/1297/2024	RABI CHANDRA PANDA VS STATE OF ODISHA(VIG.)	SOUBHAGYA KUMAR DASH VS	VIGILANCE PS (BERHAMPUR) /55 /2002 0 //
123	D-CRLA/1312/2024 CRLA/21/2024	ANSHUMAN NAYAK VS STATE OF ODISHA(OPID)	BISHNU PRASAD PRADHAN VS	KALINGA NAGAR /224 /2022 PRESIDING OFFICER, DESIGNATED COURT(Cuttack) CT/0000013/2022
124	D-CRLA/1401/2024	SIBA @ BHAGYA RANJAN BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BASUDEVPUR /295 /2022 0 //
125	D-CRLMA/1304/2024	SUDESH KARKARIA	MAHES DAS	BALLIGUDA /33 /2018

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		VS	VS	()
126	D-CRLMA/1389/2024	STATE OF ODISHA ANTRARYAMI BADU	ADV	// / /0
		VS	VS	()
127	D-CRLMA/1395/2024	SUBASH CHANDRA BADAJENA SURYAMANI TRIPATHY	PRIYA RANJAN SINGH	// CANTONMENT ROAD /117 /2023
		VS	VS	()
128	D-CRLMC/1287/2024	STATE OF ODISHA BUNU @ SAROJ KUMAR SAHU	KHUSBU PANIGRAHI	// CHANDIPUR /138 /2023
		VS	VS	()
129	D-CRLMC/1292/2024	STATE OF ODISHA SK. BAHARUDDIN	NIRANJAN PANDA	// / /0
		VS	VS	()
130	D-CRLMC/1299/2024	MASUDA TASRIM PRATAP@PRADEEP@CHAIAN DALEI	KEDAR CHANDRA SARANGI	// FATEGARH /178 /2019
		VS	VS	()
131	D-CRLMC/1305/2024	STATE OF ODISHA BICHI NAYAK @ NAIK	BIDESHI KUMAR GHADEI	// MALGODOWN /255 /2016
		VS	VS	()
132	D-CRLMC/1322/2024	STATE OF ODISHA SUNIL KUMAR MISHRA	UMESH CHANDRA DORA	// MAHILA P.S. BUXIBAZAR /38 /2023
		VS	VS	()
133	D-CRLMC/1326/2024	STATE OF ODISHA AJAYA KUMAR NAYAK	PARTHA SARATHI DAS	// KHARABEL NAGAR P.S. /388 /2022
		VS	VS	()
134	D-CRLMC/1331/2024	CHANDA DEHURY RAMAKANTA NANDA	ASOK MOHANTY	// MAHILA P.S.(BBSR) /177 /2022
		VS	VS	()
135	D-CRLMC/1336/2024	STATE OF ODISHA MURALIDHAR SAHOO	BISWAJIT MOHAPATRA	// SAHID NAGAR P.S. /281 /2019
		VS	VS	()
136	D-CRLMC/1345/2024	STATE OF ODISHA SASMITA ROUSTRAY	KASHINATH PATTANAIAK	// / /0
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMC/1349/2024	MANAS BEHERA SASMITA ROUSTRAY VS	KASHINATH PATTANAIAK VS	// / /0 ()
138	D-CRLMC/1367/2024	MANAS BEHERA RAKESH PANDIT VS	SUSANTA KUMAR BARAL VS	// / /0 ()
139	D-CRLMC/1376/2024	STATE OF ODISHA DEBASHISH MISHRA VS	SATYABRATA MOHANTY VS	// MAHILA P.S.(BBSR) /121 /2021 ()
140	D-CRLMC/1378/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	SASHIBHUSAN DAS VS	// / /0 ()
141	D-CRLMC/1383/2024	STATE OF ODISHA DAMBARUDHAR PALEI@DAMBU VS	SARAT KUMAR JENA VS	// KHALLIKOTE /244 /2017 ()
142	D-CRLMC/1385/2024	STATE OF ODISHA ANTARYAMI SENAPATI VS	BINAYA BHUSAN ROUSTRAY VS	// EOW,BHUBANESWAR /99 /2023 ()
143	D-CRLMC/1405/2024	STATE OF ODISHA MANISH MAHARANA VS	SUDARSAN BEHERA VS	// RANPUR /101 /2023 ()
144	D-CRLMC/1410/2024	STATE OF ODISHA PRAKASH MALLIK VS	SMRUTI RANJAN BIBHU PRASAD CHAHATRAY VS	// PIPLI /66 /2015 ()
145	D-CRLMC/1418/2024	STATE OF ODISHA NANDA KISHORE SAHOO VS	SANJIB KUMAR BHANJADEO VS	// FATEGARH /53 /2021 ()
146	D-CRLMC/1423/2024	STATE OF ODISHA FAGUSEN MALLICK VS	SASMITA NAYAK VS	// MAHAKALPARA /112 /2019 ()
147	D-CRLMC/1430/2024	STATE OF ODISHA GOURISHANKAR DAS VS GAYTREE CHOUDHURY	DIPTENDU SUNDAR RAY VS	// / /0 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMC/1434/2024	KRUSHNA CHANDRA UMEI@K.CH. UMBEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /69 /2018 () //
149	D-CRLMC/1448/2024	HUSIYA RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /107 /2020 () //
150	D-CRLMC/1454/2024	SUBRAT KUMAR DAS @ SUBRT DAS VS SANGHAMITRA PATTNAIK	DEEPAK RANJAN SUNDARAY VS	/ /0 () //
151	D-CRLMP/1285/2024	BASANT DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
152	D-CRLMP/1347/2024	ASHOK KUMAR RATH VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ /0 () //
153	D-CRLMP/1400/2024	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PARADEEP LOCK /33 /2023 () //
154	D-CRLMP/1413/2024	BIPIN PARIDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	/ /0 () //
155	D-CRLMP/1432/2024	PARISHIT NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //
156	D-CRLREV/1382/2024	TUTU @ KAMARAJU SWAIN VS STATE OF ODISHA	P. ANUP DAS VS	GANGAPUR (ASKA) /34 /2009 () //
157	D-ITA/1706/2024	PRINCIPAL COMMISSIONER OF INCOME TAX-1,BHUBANESWAR VS M/S. MAA TARINI LOGISTICS LTD.	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	/ / () //
158	D-MACA/1643/2024	INDIAN VEHICLE CARRIER PVT. LTD. VS MOHINI SINGH	M.S.ARORA VS	/ / () //
159	D-MACA/1654/2024	SUBARNI SAHOO	KAPILA CHARAN NAYAK	/ /

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		VS	VS	0
160	D-MACA/1718/2024	TRINATH PRUSTY THE MANAGER, T.P.HUB, M/S.ORIENTAL INSURANCE CO.LTD.	RIMJHIMBALA PATI	//
		VS	VS	0
161	D-MACA/1809/2024	SUBASH CHANDRA SAMAL M/S., BAJAJ ALLIANZ GENERAL INSURANCE CO. L.T.D.	ANUPAM DASH	//
		VS	VS	0
162	D-MACA/1810/2024	BABULA DAS M/S ICICI LOMBARD G.I. CO. LTD.	ANUPAM DASH	//
		VS	VS	0
163	D-MATA/1581/2024	DEBAKI BUDEK VIJAY SHANKAR SINGH DEO	SANTOSH KUMAR SAMANTARAYA	//
		VS	VS	0
164	D-MATA/1593/2024	PURNAVASI SINGH SAMANTA RAKESH KUMAR SAMANTARAY	MANOJ KUMAR MOHANTY	//
		VS	VS	0
165	D-MATA/1626/2024	ADHYATMIKA DAS SUSHANT KUMAR PATTNAIK	LAXMINARAYAN PATEL	//
		VS	VS	0
166	D-MATA/1700/2024	SUCHISMITA MOHANTY SAUBHAGYA KUMAR PATRA	PRABIR KUMAR RAY	//
		VS	VS	0
167	D-MATA/1701/2024	PALLAVI CHOUDHURY MANAS RANJAN TARAI	SAMVIT MOHANTY	//
		VS	VS	0
168	D-MATA/1741/2024	SWARNAPRABHA BEHERA PULAK CHANDRA SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0
169	D-MATA/1751/2024	LIZARANI SAHU RAMAKANTA BEHERA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
170	D-MATA/1802/2024	PRATIMA NAYAK VIKASH DHANCHOLIA	SUBHANKAR ROUT	//
		VS	VS	0

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171	D-RPFAM/1560/2024	RAJANI SHARMA SHIVANI TIWARI VS STATE OF ODISHA	SATYA PRAKASH MAHAPATRA VS	// // 0 //
172	D-RSA/1589/2024	PRAFULLA KUMAR DAS VS SUSANTA KUMAR DAS	AJIT KUMAR PANDA VS	// 0 //
173	D-RSA/1721/2024	KALPANARANI ACHARJYA VS SIMANCHAL TRIPATHY	BIPIN KUMAR CHOUDHURY VS	// 0 //
174	D-RSA/1726/2024	RAGAN KUMAR DAS VS KANHU CHARAN PATRA	DWARIKA PRASAD MOHANTY VS	// 0 //
175	D-STREV/1622/2024	M/S. ARYAN ISPAT AND POWER PVT. L.T.D. VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
176	D-TRP(C)/1740/2024	SAMASA SAMARPITA VS STATE OF ODISHA	CHAITANYA NAYAK VS	// 0 //
177	D-TRP(C)/1752/2024	NIHARIKA RAY @ MOHANTY VS SANDEEP KUMAR RAY	BATAKRUSHNA BEHERA VS	// 0 //
178	D-TRP(C)/1774/2024	GOURI PATRA @ LABANYA PATRA VS BABULA PATRA	SAURAV TIBRENAL VS	// 0 //
179	D-TRPCRL/1363/2024	BALABHADRA CHHOTARAY VS ITISHREE NAYAK	DEEPALI MAHAPATRA VS	//0 0 //
180	D-WA/1559/2024	STATE OF ODISHA VS NILIMA SAHOO	SANGRAM JENA, A.G.A. VS	// 0 //
181	D-WA/1562/2024	STATE OF ODISHA VS JAHIDA BIBI	SANGRAM JENA,A.G.A VS	// 0 //

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182	D-WA/1570/2024	STATE OF ODISHA VS KESHAB CHANDRA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
183	D-WA/1572/2024	STATE OF ODISHA VS BAKULI SAHOO	SANGRAM JENA,A.G.A VS	// 0 //
184	D-WA/1574/2024	STATE OF ODISHA VS LAXMIPRIYA SWAIN	SANGRAM JENA,A.G.A VS	// 0 //
185	D-WA/1582/2024	SRI JAGANNATH MOHAPRABHU BIJE NIJGAON, JAIPUR VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
186	D-WA/1583/2024	STATE OF ODISHA VS SUJIT KUMAR BARAL	SASWAT DAS, A.G.A. VS	// 0 //
187	D-WA/1591/2024	STATE OF ODISHA VS MADHUSUDAN DASH	BIPLAB MOHANTY,A.G.A VS	// 0 //
188	D-WA/1592/2024	STATE OF ODISHA VS NIRUPAMA PATASANI	SASWAT DAS, A.G.A. VS	// 0 //
189	D-WA/1600/2024	STATE OF ODISHA VS SUJATA BEHERA	SANGRAM JENA,A.G.A VS	// 0 //
190	D-WA/1605/2024	STATE OF ODISHA VS UPENDRA KUMAR SETHI	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
191	D-WA/1606/2024	STATE OF ODISHA VS KALI PRASAD DEHURY	MALAYA BALABANTARAY, A.G.A. VS	// 0 //
192	D-WA/1618/2024	STATE OF ODISHA VS SUJATA ROUT	BIPLAB MOHANTY, A.G.A. VS	// 0 //
193	D-WA/1623/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//

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		VS	VS	0
194	D-WA/1625/2024	PRAVANJANI PRADHAN STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
195	D-WA/1642/2024	ROHINEE BUDHIA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
196	D-WA/1644/2024	CHITTARANJAN OJHA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
197	D-WA/1649/2024	HELEN NAYAK STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
		VS	VS	0
198	D-WA/1660/2024	BIJOYLAXMI BEHERA DIRECTOR OF TREASURIES AND INSPECTION,ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
199	D-WA/1663/2024	GOKUL KHALKO STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
200	D-WA/1674/2024	BHABANI SANKAR PATI RABINDRANATH LENKA	SAMEER KUMAR DAS	//
		VS	VS	0
201	D-WA/1679/2024	CHRIST COLLEGE, CUTTACK STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
202	D-WA/1686/2024	RASHMITA BEHERA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
203	D-WA/1687/2024	MANAS KUMAR NAYAK RABINDRANATH LENKA	SAMEER KUMAR DAS	//
		VS	VS	0
204	D-WA/1695/2024	STATE OF ODISHA PRANGYA PARAMITA JETHY	SAMEER KUMAR DAS	//
		VS	VS	0

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205	D-WA/1696/2024	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
206	D-WA/1698/2024	BAIDYANATH MAJHI DR.SMITA NAYAK VS	SAMEER KUMAR DAS VS	// // 0
207	D-WA/1699/2024	STATE OF ODISHA BAISHNAB CHARAN PRUSTY VS	ABHIRAM SWAIN VS	// // 0
208	D-WA/1703/2024	STATE OF ODISHA ITISHREE SWAIN VS	SAMEER KUMAR DAS VS	// // 0
209	D-WA/1711/2024	STATE OF ODISHA ITISHREE SWAIN VS	SAMEER KUMAR DAS VS	// // 0
210	D-WA/1713/2024	STATE OF ODISHA STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // 0
211	D-WA/1760/2024	BANSHIDHAR DASH DR.PRADEEP KUMAR DHAL VS	BIMBISAR DASH VS	// // 0
212	D-WA/1767/2024	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
213	D-WA/1787/2024	KAMINI BEHERA STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // 0
214	D-WA/1794/2024	AJOY KUMAR DASH STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // 0
215	D-WA/1799/2024	RAJENDRA NARAYAN SAHOO STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // 0
		GANESWAR JENA		//

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216	D-WA/1807/2024	STATE OF ODISHA VS LAXMAN BEHERA	TARUN PATNAIK, A.S.C. VS	// 0 //
217	D-WA/1822/2024	STATE OF ODISHA VS PURANDAR NAIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
218	D-WA/1828/2024	STATE OF ODISHA VS SUBRAT KUMAR SWAIN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
219	D-WP(C)/1561/2024 WP(C)/651/2024	SULATA BISWAS VS STATE OF ODISHA	PRIYA RANJAN SWAIN VS	// 0 //
220	D-WP(C)/1563/2024 WP(C)/652/2024	AMULYA BISWAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
221	D-WP(C)/1564/2024 WP(C)/657/2024	M/S. SARALA MADAN INFRASTRUCTURE PROJECTS P. LTD., BBSR VS PRESIDING OFFICER, DRT, CTC	DEEPAK RANJAN PARIDA VS	// 0 //
222	D-WP(C)/1566/2024	HARIHAR JADABA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
223	D-WP(C)/1568/2024	DARABARI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
224	D-WP(C)/1569/2024	SATYANARAYAN PATTANAYAK VS COLLECTOR-CUM-DM, BALASORE	DINESH KUMAR PANDA VS	// 0 //
225	D-WP(C)/1571/2024	GOBINDA SAMAL VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
226	D-WP(C)/1573/2024	GOBINDA SAMAL VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
227	D-WP(C)/1575/2024	SASHIBHUSHAN MUDULI	GYANESWAR SATPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/1576/2024	GOURANGA ROUT	UMA CHARAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/1579/2024	NIKIPRIYADARSINI BEHERA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/1580/2024	PRAVAT KUMAR SAHOO	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/1584/2024	SUDHANSU SEKHAR MOHARANA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/1585/2024	PRAHALLAD ROUT	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		THE CHAIRMAN DISTRICT LEGAL SERVICES AUTHORITY, NAYAGARH		//
233	D-WP(C)/1586/2024	SUSHANTI PRUSTY	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		THE DIVISIONAL MANAGER, LIFE CORP. OF INDIA, BBSR		//
234	D-WP(C)/1587/2024	SUDHIR KUMAR SAHOO	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/1588/2024	M/S. JPEE DRUGS	ARUN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/1590/2024	JASHODA BEHERA	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		THE BRANCH MANAGER, S.B.I, DASAPALLA, NAYAGARH		//
237	D-WP(C)/1594/2024	SANJULATA SAHU	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/1603/2024	LIPINA SINGH	SAILABALA JENA	//
		VS	VS	0

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239	D-WP(C)/1607/2024	STATE OF ODISHA ASHOK NATH VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, ROURKELA	DURGA CHARAN OJHA VS	// // 0 //
240	D-WP(C)/1609/2024	CHANDAN KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
241	D-WP(C)/1611/2024	RITESH KUMAR KHARSEL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
242	D-WP(C)/1612/2024	TOPHANI SUBUDHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
243	D-WP(C)/1613/2024	BASANTA KUMAR NAYAK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
244	D-WP(C)/1614/2024	SARASA JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
245	D-WP(C)/1615/2024	MAHESWAR DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
246	D-WP(C)/1616/2024	LAXMI GIREM VS COMMN. CUM SECY., WOMENA AND CHILD DEVELOPMENT DEPT., BBSR	NEELAKANTHA PANDA VS	// 0 //
247	D-WP(C)/1617/2024	TRINATH DASH VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
248	D-WP(C)/1620/2024	SACHIKANTA NAYAK VS GITANJALI SAHU	DWARIKA PRASAD MOHANTY VS	// 0 //
249	D-WP(C)/1624/2024	SANKARSAN HARICHANDAN VS ODISHA INFORMATION COMMISSION, BBSR	TRILOCHAN PANIGRAHI VS	// 0 //

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250	D-WP(C)/1627/2024	RASHMI RANJAN DASH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
251	D-WP(C)/1628/2024	SAMIR KUMAR ROUSTRAY VS SUJATA PATASANI	TRILOCHAN PANIGRAHI VS	// 0 //
252	D-WP(C)/1629/2024	SAROJINI NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
253	D-WP(C)/1630/2024	SUKMAN GOUD VS SPL. LAND ACQUISITION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
254	D-WP(C)/1631/2024	BHIKARI CHARAN MALICK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
255	D-WP(C)/1632/2024	SUBIR KUMAR GHOSH VS STATE OF ODISHA	DEBA RANJAN MOHAPATRA VS	// 0 //
256	D-WP(C)/1633/2024	SUBHRANSU SEKHAR MOHANTY VS STATE OF ODISHA	BASUMATI PRADHAN VS	// 0 //
257	D-WP(C)/1635/2024	SRIDHAR MANDHATA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
258	D-WP(C)/1637/2024	TATHAGATA SATAPATHY VS HDFC BANK LTD., MUMBAI	NIRMAL CHANDRA MOHANTY VS	// 0 //
259	D-WP(C)/1638/2024	ESSAR ENTERPRISES, ROURKELA VS CENTRAL BOARD OF DIRECT TAXES	CHITRASEN PARIDA VS	// 0 //
260	D-WP(C)/1640/2024	BIJAY KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
261	D-WP(C)/1641/2024	M/S. SWARNAPRAVA SAMAL	KSHIROD KUMAR SAHOO	//

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		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
262	D-WP(C)/1646/2024	SASHIKANTA NAYAK	MD. GOLAM MADANI	//
		VS	VS	0
		TAHASILDAR, BONTH, BHADRAK		//
263	D-WP(C)/1648/2024	OSKAR DUNG DUNG	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
264	D-WP(C)/1650/2024	CLEMENT KUJUR	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
265	D-WP(C)/1651/2024	MANDHAR DHAMBEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
266	D-WP(C)/1652/2024	DEBENDRA KUMAR NAIK	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
267	D-WP(C)/1653/2024	JALU KERKETTA	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
268	D-WP(C)/1655/2024	ISWAR SAHOO	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
269	D-WP(C)/1656/2024	JALADHAR MAJHI	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
270	D-WP(C)/1657/2024	LATIRAM KAMAR	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
271	D-WP(C)/1658/2024	LABANIDHAR PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
272	D-WP(C)/1659/2024	NILADRI CHOUDHURY	BHABARANJAN KAR	//
		VS	VS	0

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273	D-WP(C)/1661/2024	GOVT. OF ODISHA BISWAMBAR PRUSTY VS	BHABARANJAN KAR VS	// // 0
274	D-WP(C)/1662/2024	GOVT. OF ODISHA BHIKARI GANDA VS	TRILOCHAN PANIGRAHI VS	// // 0
275	D-WP(C)/1664/2024	STATE OF ODISHA SARAT KUMAR NAYAK VS	SATYABRATA SENAPATI VS	// // 0
276	D-WP(C)/1666/2024	STATE OF ODISHA DHANURJAY NARAYAN MAHANTA VS	RAMESH CHANDRA BEHERA VS	// // 0
277	D-WP(C)/1667/2024	STATE OF ODISHA DIBAKAR SAHU VS	KHAGESWAR BEHERA VS	// // 0
278	D-WP(C)/1669/2024	STATE OF ODISHA JATINDRA KUMAR PADHAN VS	KHAGESWAR BEHERA VS	// // 0
279	D-WP(C)/1671/2024	STATE OF ODISHA KHIRASINDHU JANI VS	KHAGESWAR BEHERA VS	// // 0
280	D-WP(C)/1677/2024	STATE OF ODISHA KUNJA BIHARI SHARMA VS	KHAGESWAR BEHERA VS	// // 0
281	D-WP(C)/1678/2024	STATE OF ODISHA NIRANJAN DASH VS	BHABARANJAN KAR VS	// // 0
282	D-WP(C)/1682/2024	GOVT. OF ODISHA RATNAKAR RANA VS	BHABARANJAN KAR VS	// // 0
283	D-WP(C)/1683/2024	GOVT. OF ODISHA MOHADEV GOUD VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/1684/2024	TARUN KUMAR SAHU VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
285	D-WP(C)/1685/2024	PRAMOD KUMAR RANA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
286	D-WP(C)/1688/2024	BENUDHAR BEHERA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
287	D-WP(C)/1690/2024	PREMANANDA SAHU VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
288	D-WP(C)/1693/2024	UJWAL MAJHI VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
289	D-WP(C)/1697/2024	SANYASI PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
290	D-WP(C)/1702/2024	PANU CHARAN SAHOO VS THE STATE OF ODISHA	BHABANI SANKAR PANIGRAHI VS	// 0 //
291	D-WP(C)/1705/2024	ASIM RAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
292	D-WP(C)/1707/2024	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
293	D-WP(C)/1708/2024	PURNA CHANDRA SAHOO VS TAHASILDAR, GARADPUR	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
294	D-WP(C)/1710/2024	BIRAJ KUMAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
295	D-WP(C)/1712/2024	MADHAB CHANDRA SAHOO	TRILOCHAN PANIGRAHI	//

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		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/1714/2024	RUNU SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/1716/2024	APARIMITA MANGRAJ	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/1717/2024	RANJITA ACHARJYA	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/1719/2024	MINATI NAYAK	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/1720/2024	KANHU CHARAN SETHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/1722/2024	BIKRAM KISHORE NAYAK	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/1725/2024	ANIL SINGH BISHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/1727/2024	TAPAN KUMAR BISWAL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/1728/2024	JAYANTA DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/1731/2024	JAYANTA KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/1732/2024	M/S. ORISSA STEVEDORES LTD.	KAJAL SAHOO	//
		VS	VS	0

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307	D-WP(C)/1733/2024	ADDITIONAL COMMISSIONER,CGST,CENTRAL EXCISE AND CUSTOMS,BHUBANESWAR M.V.VANJEE SWARAN VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// // 0 //
308	D-WP(C)/1734/2024	GAGAN MAJHI VS STATE OF ODISHA	BABITA KUMARI PATTANAİK VS	// 0 //
309	D-WP(C)/1735/2024	ANAKAR NAIK VS UNION OF INDIA	RABI NARAYAN MOHANTY VS	// 0 //
310	D-WP(C)/1737/2024	KALU JENA VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
311	D-WP(C)/1738/2024	RUNU SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
312	D-WP(C)/1739/2024	KABITA MANJARI TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
313	D-WP(C)/1742/2024	CHITTARANJAN SAMAL VS R.T.O., CHANDIKHOL	NAIBEDYA PRASAD SAMAL VS	// 0 //
314	D-WP(C)/1743/2024	BISHNU CHARAN SWAIN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
315	D-WP(C)/1745/2024	SUSANTA KUMAR PATTNAİK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
316	D-WP(C)/1746/2024	BHAGABAN SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
317	D-WP(C)/1747/2024	ANIMA MAHANA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //

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318	D-WP(C)/1748/2024	PRINCIPAL SECRETARY, AVIATION RESEARCH CENTRE, NEW DELHI VS KANHU CHARAN ADHIKARI	PRABHU PRASANNA BEHERA VS	// 0 //
319	D-WP(C)/1749/2024	BASANTA KUMAR BARAD VS STATE OF ODISHA	KAILASH CHANDRA GOUDA VS	// 0 //
320	D-WP(C)/1750/2024	SAROJ KUMAR MANDAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
321	D-WP(C)/1753/2024	ANAND KUMAR ROUT VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
322	D-WP(C)/1755/2024	MAHENDRA KUMAR PADHIARY VS BLOCK EDUCATION OFFICER, BALASORE	BIKRAM CHANDRA GHADEI VS	// 0 //
323	D-WP(C)/1757/2024	ALUPATI MAHESWAR PATRO VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
324	D-WP(C)/1758/2024 WP(C)/722/2024	SATYA SUNDAR SAMANTARA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
325	D-WP(C)/1759/2024	ABDUL RANGO KHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
326	D-WP(C)/1761/2024	ANADI SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
327	D-WP(C)/1762/2024	LAXMIDHAR BEHERA VS A.O. IDBI BANK LTD. BERHAMPUR	JAYADEBA BEHERA VS	// 0 //
328	D-WP(C)/1763/2024	M/S P.K.MININGS PVT. LTD., BBSR VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA	ASIT KUMAR DASH VS	// 0 //
329	D-WP(C)/1764/2024	BINAYANI SUNA	JAYADEBA BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/1765/2024	SACHIKANTA NAYAK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		GITANJALI SAHU		//
331	D-WP(C)/1766/2024	GAJENDRA DAS	SANJAY KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/1769/2024	PRAMOD KUMAR BEHERA	KALPATARU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/1771/2024	TRINATH BARAL	BASUDEV BARIK	//
		VS	VS	0
		THE BANKING OMBUDSMAN, ODISHA		//
334	D-WP(C)/1772/2024	SARAT CHANDRA MOHARANA	PRIYABRATA MOHAPATRA	//
		VS	VS	0
		COMMNR, GST(STATE), CUTTACK		//
335	D-WP(C)/1773/2024	M/S MECGALE PNEUMATICS PVT. LTD., ANGUL	ASIT KUMAR DASH	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK		//
336	D-WP(C)/1775/2024	GOBINDA MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/1776/2024	M/S TARINI PRASAD MOHANTY, KEONJHAR	ASIT KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
338	D-WP(C)/1777/2024	ARYAN KUMAR BAL	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/1778/2024	BALARAM MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/1779/2024	M/S. OSL SECURITIES LIMITED	KAJAL SAHOO	//
		VS	VS	0

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341	D-WP(C)/1780/2024	UNION OF INDIA RANJAN PARIDA VS COLLECTOR, BHADRAK	NIROD KUMAR SAHU VS	// // 0 //
342	D-WP(C)/1781/2024	M/S. GC KANUNGO CONSTRUCTION VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KAJAL SAHOO VS	// 0 //
343	D-WP(C)/1783/2024	ANSHUMAN SUBUDHI VS SUDIPTA PRIYADARSHINI	RABINDRA NATH PRUSTY VS	// 0 //
344	D-WP(C)/1785/2024	SUBHASISH SAHOO VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
345	D-WP(C)/1788/2024	BATA KRUSHNA RAIGURU VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
346	D-WP(C)/1789/2024	SURENDRA KUMAR PRUSTY VS STATE OF ODISHA	JAMINIKANTA DAS VS	// 0 //
347	D-WP(C)/1792/2024	SAI SABURI NURSING AND HEALTH SCIENCE COLLEGE, BBSR VS THE COMMNR. CUM SECY., DEPT. OF HEALTH AND FAMILY WELFARE, BBSR	DEVI PRASAD DASH VS	// 0 //
348	D-WP(C)/1793/2024	NARAYAN KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
349	D-WP(C)/1795/2024	SUKANTI SAHOO VS BRANCH MANAGER, PIRAMAL CAPITAL AND HOUSING FINANCE LTD., BBSR	G.P.DUTTA VS	// 0 //
350	D-WP(C)/1800/2024	SAROJ KANTA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
351	D-WP(C)/1801/2024	CHIEF MANAGER-CUM-AO, UCO BANK, ROURKELA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //

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352	D-WP(C)/1803/2024	PRADEEP KUMAR KANAR VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
353	D-WP(C)/1805/2024	DR. JYOTIRMAYEE MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
354	D-WP(C)/1806/2024	NABIN KUMAR PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
355	D-WP(C)/1808/2024	SANKHALI PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
356	D-WP(C)/1811/2024	HIMANSU SEKHAR DEHURA VS CHANDRABATI SAHOO	SUDHANSU SEKHAR JENA VS	// 0 //
357	D-WP(C)/1813/2024	SANKHALI PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
358	D-WP(C)/1814/2024	ANUGUL INSTITUTE OF MEDICAL SCIENCE, ANUGUL VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PAMI RATH VS	// 0 //
359	D-WP(C)/1816/2024	PRABHANJAN MEHER VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
360	D-WP(C)/1817/2024	BRAHMANANDA MANGARAJ VS THE COLLECTOR AND DM, KHORDHA	SUDEEP KUMAR SARANGI VS	// 0 //
361	D-WP(C)/1819/2024	DIPAK KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
362	D-WP(C)/1820/2024	ALL ODISHA NON-GOVT. COLLEGE LIBRARIANS ASSOCIATION VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
363	D-WP(C)/1821/2024	PRADYUMNA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/1823/2024	A. REVANTH KUMAR	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
		RAJESH BHUSAN		//
365	D-WP(C)/1824/2024	PRANABANDHU SAHOO	DEBENDRA KUMAR SAHOO (1)	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/1825/2024	ABHAYA KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/1826/2024	PANCHANAN SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/1827/2024	BIBHUTI BHUSAN BEHERA	SUBASH MANSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/1829/2024	RINKU NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/1830/2024	ANJANA ROUT	BIJAY PANDA	//
		VS	VS	0
		THE CT AND GST OFFICER, CUTTACK I		//
371	D-WP(C)/1831/2024	PRASANTA KUMAR BEHERA	JITENDRA SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/1832/2024	ANJANA ROUT	UPASANA BAL	//
		VS	VS	0
		THE CT AND GST OFFICER, CUTTACK I		//
373	D-WP(C)/1833/2024	NILAKANTHA SAHU	INDRAMANI SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/1834/2024	BIJAY KUMAR SAHOO	BIJAY KUMAR PANDA	//
		VS	VS	0

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375	D-WP(C)/1835/2024	THE DY. COMMISSIONER OF CT AND GST, KEONJHAR PRAVAS RANJAN MOHANTY VS THE SECY TO GOVT., HEALTH AND F.W.DEPT., BBSR	PRADEEP KUMAR MAHAPATRA VS	// // 0
376	D-WP(C)/1836/2024	PRADIP KUMAR DASS VS THE COLLECTOR, KHURDHA	SUDHANSU SEKHAR JENA VS	// // 0
377	D-WP(C)/1837/2024	MANAS MEMORIAL EDUCATIONAL TRUST, ROURKELA VS STATE OF ODISHA	SHANTANU DAS VS	// // 0
378	D-WP(C)/1838/2024	DR. AMBEDKAR INSTITUTE OF INDUSTRIAL SAFETY, SUNDARGARH VS STATE OF ODISHA	SHANTANU DAS VS	// // 0
379	D-WP(C)/1839/2024	SUCHISMITA DASH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// // 0
380	D-WP(C)/1840/2024	PRAGATI TRUST, JAJPUR VS STATE OF ODISHA	SHANTANU DAS VS	// // 0
381	D-WP(C)/1841/2024	NVIRON LEARNING FOUNDATION, CUTTACK VS STATE OF ODISHA	SHANTANU DAS VS	// // 0
382	D-WP(C)/1842/2024	BASTIA MEMORIAL TRUST, SUNDARGARH VS STATE OF ODISHA	SHANTANU DAS VS	// // 0
383	D-ABLAPL/1277/2024	BADAL SWAIN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	PIPLI /273 /2019 0 //
384	D-ABLAPL/1279/2024	SK. KHANA @ SK. ARSAD VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /374 /2023 0 //
385	D-ABLAPL/1280/2024	JITENDRA BEURA @ JATIN BEURA VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /769 /2023 0 //

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386	D-ABLAPL/1283/2024	ARJUN SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	CHHENDIPADA /492 /2023 () //
387	D-ABLAPL/1284/2024	BABAJI ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	DHARMASALA /268 /2023 () //
388	D-ABLAPL/1286/2024	KABISURYA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /22 /2023 () //
389	D-ABLAPL/1289/2024	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	BANKI /467 /2023 () //
390	D-ABLAPL/1295/2024	BISWANATHA TARASIA VS STATE OF ODISHA	LAMBODAR ACHARI VS	DASPALLA /108 /2018 () //
391	D-ABLAPL/1300/2024	SAGAR KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /299 /2023 () //
392	D-ABLAPL/1301/2024	BINOD PANAKA VS STATE OF ODISHA	KARUNAKAR RATH VS	UMERKOTE /315 /2023 () //
393	D-ABLAPL/1307/2024	ABDUL TAHIR KHAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	LARAMBA /6 /2024 () //
394	D-ABLAPL/1308/2024	SIDHARTH MANGARAJ @ KANHA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /582 /2023 () //
395	D-ABLAPL/1310/2024	MURALI TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /369 /2023 () //
396	D-ABLAPL/1311/2024	SANJAYA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	DHENKANAL SADAR /871 /2023 () //
397	D-ABLAPL/1313/2024	PUJA BISOYI	BISHNU PRASAD PRADHAN	KHALLIKOTE /9 /2024

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		VS	VS	()
398	D-ABLAPL/1314/2024	STATE OF ODISHA DINABANDHU BEHERA	CHIRANJIB ROUT	// KANIHA /101 /2021
		VS	VS	()
399	D-ABLAPL/1315/2024	STATE OF ODISHA ALEKHA SAHOO	CHIRANJIB ROUT	// KANIHA /147 /2023
		VS	VS	()
400	D-ABLAPL/1316/2024	STATE OF ODISHA KRISHNA SINGH	CHIRANJIB ROUT	// TALCHER TOWN /3 /2024
		VS	VS	()
401	D-ABLAPL/1317/2024	STATE OF ODISHA SK. SULTAN MOHAMMAD	AMULYA RATNA PANDA	// BALASORE TOWN /13 /2024
		VS	VS	()
402	D-ABLAPL/1318/2024	STATE OF ODISHA SONU KHAN	SUSANTA KUMAR TRIPATHY	// PATTAMUNDAI /587 /2023
		VS	VS	()
403	D-ABLAPL/1319/2024	STATE OF ODISHA DINESH DAS	HEMENDRA SAMAL	// CUTTACK SADAR /1 /2024
		VS	VS	()
404	D-ABLAPL/1321/2024	STATE OF ODISHA HRUDANANDA SAHOO @ SAHU	PRASANTA KUMAR SAHOO	// KANKADAHAD /236 /2023
		VS	VS	()
405	D-ABLAPL/1325/2024	STATE OF ODISHA PILU MUNDA	SALAUDDIN KHAN	// TALCHER TOWN /21 /2024
		VS	VS	()
406	D-ABLAPL/1327/2024	STATE OF ODISHA SHAIK JAFFER @ S. JAFFER	SK. ZAFARULLA	// KHANTAPADA /263 /2022
		VS	VS	()
407	D-ABLAPL/1328/2024	STATE OF ODISHA DHARANIDHAR ROUT	SURESH CHANDRA PRADHAN	// KENDRAPARA SADAR /6 /2024
		VS	VS	()
408	D-ABLAPL/1333/2024	STATE OF ODISHA ALOK KUMAR DALAI	ASHOK KUMAR PRADHAN	// BHANJANAGAR /73 /2017
		VS	VS	()

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409	D-ABLAPL/1341/2024	STATE OF ODISHA RAMA CHANDRA SENAPATI VS	SAROJ KUMAR DASH VS	// DHENKANAL TOWN /1 /2024 ()
410	D-ABLAPL/1343/2024	STATE OF ODISHA PRABHAT KUMAR DEHURY VS	SAROJ KUMAR DASH VS	// NAKTIDEUL /96 /2021 ()
411	D-ABLAPL/1344/2024	STATE OF ODISHA RANENDRA PRATAP SAMAL VS	PUSPAMITRA MOHAPATRA VS	// BARI /485 /2023 ()
412	D-ABLAPL/1352/2024	STATE OF ODISHA UPENDRA NARAYAN PARHI VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /495 /2023 ()
413	D-ABLAPL/1355/2024	STATE OF ODISHA MERELAL TANDI VS	MOHENDRA KUMAR MOHAPATRO VS	// KORAPUT VIGILANCE /52 /2015 ()
414	D-ABLAPL/1357/2024	STATE OF ODISHA(VIG.) ABHIMANYU ROUT VS	RAMESH CHANDRA MAHARANA VS	// JAJPUR SADAR /304 /2023 ()
415	D-ABLAPL/1358/2024	STATE OF ODISHA KABITA BEHERA VS	DEBADATTA MOHANTY VS	// BENTKAR (42 MOUZA) UPD CUTTACK /260 /2023 ()
416	D-ABLAPL/1359/2024	STATE OF ODISHA BAPIN GOCHHAYAT VS	RAKESH KUMAR ROUSTRAY VS	// KENDRAPARA SADAR /884 /2023 ()
417	D-ABLAPL/1360/2024	STATE OF ODISHA SUDARSAN BEHERA VS	DEBADATTA MOHANTY VS	// BENTKAR (42 MOUZA) UPD CUTTACK /260 /2023 ()
418	D-ABLAPL/1362/2024	STATE OF ODISHA MANOHARA KHURA @ JOHAN KHAR @ MONAHARA KHARA VS	BIRAJA PRASAD NANDA VS	// LAXMIPUR /170 /2023 ()
419	D-ABLAPL/1365/2024	STATE OF ODISHA SIBA PRASAD BHADRA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// KENDRAPARA SADAR /886 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/1369/2024	BIJAYA BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA MARINE PS /1 /2024 () //
421	D-ABLAPL/1370/2024	SAMIR MALLICK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	JAGATSINGPUR /3 /2024 () //
422	D-ABLAPL/1371/2024	KAILASH PANDA @ KAILASH CHANDRA PANDA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /4 /2024 () //
423	D-ABLAPL/1373/2024	SANJEET PATTANAIK VS STATE OF ODISHA	BIJAY SWAIN VS	LINGARAJ P.S. /282 /2021 () //
424	D-ABLAPL/1374/2024	BALISHTAR SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUREIKELA /234 /2022 () //
425	D-ABLAPL/1375/2024	MINARUL SHAH @ MINARUL SAHA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /104 /2023 () //
426	D-ABLAPL/1381/2024	ANKA TIKU VS STATE OF ODISHA	PRIYADARSAN PATTNAIK VS	SEA BEACH /2 /2024 () //
427	D-ABLAPL/1388/2024	GANESH BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /492 /2023 () //
428	D-ABLAPL/1390/2024	HEMANTA MANHARE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /82 /2023 () //
429	D-ABLAPL/1391/2024	SK. SAHIDUL UDDIN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /102 /2023 () //
430	D-ABLAPL/1392/2024	KRISH SAHU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /346 /2023 () //
431	D-ABLAPL/1393/2024	BIPIN JENA	JYOTIRMAYA SAHOO	NIRAKARPUR /83 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/1394/2024	STATE OF ODISHA DEBASIS PARIDA @ PAPALI	MANOJ KUMAR NAYAK	// DHENKANAL SADAR /5 /2024
		VS	VS	()
433	D-ABLAPL/1396/2024	STATE OF ODISHA PULLIN KUMAR BARAL	JYOTIRMAYA SAHOO	// JATNI P.S. /422 /2023
		VS	VS	()
434	D-ABLAPL/1399/2024	STATE OF ODISHA SOUMYA RANJAN PARIDA @ LITU	MAMATA MOHANTY	// MADHUPATNA /350 /2023
		VS	VS	()
435	D-ABLAPL/1402/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUTRAY	// BARGARH SADAR /10 /2024
		VS	VS	()
436	D-ABLAPL/1404/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUTRAY	// BARGARH SADAR /11 /2024
		VS	VS	()
437	D-ABLAPL/1406/2024	STATE OF ODISHA GANESH BEHERA	SAMIR KUMAR BEHERA	// BIDANASI /6 /2024
		VS	VS	()
438	D-ABLAPL/1407/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUTRAY	// BARGARH /18 /2024
		VS	VS	()
439	D-ABLAPL/1408/2024	STATE OF ODISHA MD. SAFIRUL @ MD. LADEN	PARTHA SARATHI DAS	// TURUMUNGA /26 /2022
		VS	VS	()
440	D-ABLAPL/1409/2024	STATE OF ODISHA KUNAL PATRA	BISWARANJAN DALAI	// CUTTACK SADAR /751 /2023
		VS	VS	()
441	D-ABLAPL/1411/2024	STATE OF ODISHA HARI @ HAREKRUSHNA BEHERA	DILLIP KUMAR MOHANTY	// KHUNTUNI /250 /2023
		VS	VS	()
442	D-ABLAPL/1415/2024	STATE OF ODISHA SUKNATH GOND @ SUKUNATH GANDA	JYOTIRMAYA SAHOO	// KUNDEI /74 /2021
		VS	VS	()

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FILING REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/1416/2024	STATE OF ODISHA JAYA PRADHAN @ JAYADEV PRADHAN VS	SANJIB KUMAR BISWAL VS	// KISSANNAGAR PS /2 /2024 ()
444	D-ABLAPL/1417/2024	STATE OF ODISHA LAXMI KANTA MAHAPATRA VS	JYOTIRMAYA SAHOO VS	// //0 ()
445	D-ABLAPL/1421/2024	STATE OF ODISHA ASHISH BISWAL @ KUNU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /750 /2023 ()
446	D-ABLAPL/1422/2024	STATE OF ODISHA RAJANI SWAIN VS	ACHYUTANANDA PATTANAİK VS	// BOLAGARH P.S. /312 /2023 ()
447	D-ABLAPL/1424/2024	STATE OF ODISHA DIBAKARA BARIHA VS	JAYADEBA BEHERA VS	// LARAMBA /276 /2023 ()
448	D-ABLAPL/1425/2024	STATE OF ODISHA BISHESWAR HARIJAN @ BIHARI @ BISE VS	SUSHANTA KUMAR PRADHAN VS	// KOKSARA /216 /2023 ()
449	D-ABLAPL/1426/2024	STATE OF ODISHA BASANTI BAG VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /17 /2024 ()
450	D-ABLAPL/1427/2024	STATE OF ODISHA SRABANA KUMAR BALA @ BAL VS	JUGALA KISHORE PANDA VS	// PARJANG /11 /2024 ()
451	D-ABLAPL/1428/2024	STATE OF ODISHA SAMARENDRA ROUT VS	KHUSBU PANIGRAHI VS	// BALASORE SADAR /7 /2024 ()
452	D-ABLAPL/1429/2024	STATE OF ODISHA AKASH GUPTA VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /11 /2024 ()
453	D-ABLAPL/1431/2024	STATE OF ODISHA PRAHALLAD BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /17 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/1433/2024	MAMATA KUMARI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /11 /2024 () //
455	D-ABLAPL/1436/2024	ABHIRAM SAHOO VS STATE OF ODISHA	NITYANANDA PANDA VS	CHANDAKA P.S. /136 /2022 () //
456	D-ABLAPL/1437/2024	BISWANATH DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /128 /2023 () //
457	D-ABLAPL/1439/2024	PRASHANTA @ TUNA BEHERA VS STATE OF ODISHA	NITYANANDA PANDA VS	BRAJARAJNAGAR /287 /2023 () //
458	D-ABLAPL/1440/2024	DEBASIS MISHRA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	MANCHESWAR P.S. /495 /2023 () //
459	D-ABLAPL/1442/2024	SANKARANANDA SARASWATI VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	BASELI SAHI PS /261 /2023 () //
460	D-ABLAPL/1443/2024	GOPINATH NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /510 /2023 () //
461	D-ABLAPL/1445/2024	SANKARANANDA SARASWATI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BASELI SAHI PS /1 /2024 () //
462	D-ABLAPL/1452/2024	PINTU @ KAMAL KISHOR AGRAWAL VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BOLANGIR TOWN /17 /2024 () //

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MISC CASES FILED on :12/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/1622/2024 STREV/ /	M/S. ARYAN ISPAT AND POWER PVT. L.T. MP	BHABANI PRASAD MOHANTY	1/2024
2	D-OJC/8631/1999 OJC/8631/1999	BISHNUPADA PAL MP		1/2024
3	D-SAO/12/2010 SAO/12/2010	BRAJABANDHU BEHERA MP	M/S.SATYABADI MANTRY	1/2024
4	D-ARBA/17/2023 ARBA/17/2023	EXE.ENGNR., ELECTRICAL STORES DIVN. (SOUTHCO. UTILITY), BERHAMPUR MP		2/2024
5	D-MSA/7/2023 MSA/7/2023	LINGARAJ GAHIR MP	BIBEKANANDA BHUYAN	2/2024
6	D-TRPCRL/1363/2024 TRPCRL/ /	BALABHADRA CHHOTARAY MP	DEEPALI MAHAPATRA	3/2024
7	D-CRLLP/10/2014 CRLLP/10/2014	STATE MP	ADDL.STANDING COUNSEL VIG	3/2024
8	D-WPC(OAC)/1376/2017 WPC(OAC)/1376/2017	SMRUTI REKHA BISWAL MP		4/2024
9	D-CRLMP/956/2023 CRLMP/956/2023	PRAKASH CHANDRA SWAIN MP	GOPAL KRUSHNA MOHANTY	6/2024
10	D-CMAPL/96/2023 CMAPL/96/2023	NIHAR RANJAN JENA MP	ADV.	8/2024
11	D-CONTC/6365/2023 CONTC/6365/2023	DURYODHAN DAS MP		11/2024
12	D-CONTC/1818/2024 CONTC/ /	UPENDRANATH ACHARYA MP	ADV	12/2024
13	D-RVWPET/128/2024 RVWPET/ /	CHAKRADHAR GIRI MP	AMIT PRASAD BOSE	12/2024
14	D-TRP(C)/1740/2024 TRP(C)/ /	SAMASA SAMARPITA MP	CHAITANYA NAYAK	14/2024
15	D-MATA/1700/2024 MATA/ /	SAUBHAGYA KUMAR PATRA MP	PRABIR KUMAR RAY	14/2024
16	D-TRP(C)/1774/2024 TRP(C)/ /	GOURI PATRA @ LABANYA PATRA MP	SAURAV TIBRENAL	15/2024
17	D-MATA/1802/2024 MATA/ /	VIKASH DHANCHOLIA MP	SUBHANKAR ROUT	15/2024
18	D-LAA/80/2009 LAA/80/2009	L.A..Z.O.,TALCHER MP	AG,A.S.C.	20/2024
19	D-LAA/80/2009 LAA/80/2009	L.A..Z.O.,TALCHER MP	AG,A.S.C.	21/2024
20	D-LAA/80/2009 LAA/80/2009	L.A..Z.O.,TALCHER MP	AG,A.S.C.	22/2024
21	D-RPFAM/1560/2024 RPFAM/ /	SHIVANI TIWARI MP	SATYA PRAKASH MAHAPATRA	24/2024
22	D-SA/16/1991 SA/16/1991	CHATURBHUJA NAYAK MP	ARUN KUMAR MISHRA	32/2024
23	D-CRLREV/303/2023 CRLREV/303/2023	AMAR GUPTA MP	PRASANTA KUMAR SAHOO	37/2024
24	D-CRLREV/1382/2024 CRLREV/ /	TUTU @ KAMARAJU SWAIN MP	P. ANUP DAS	38/2024
25	D-FAO/313/2024 FAO/ /	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD. MP	SUBRANJEET PATIL	41/2024
26	D-FAO/538/2023	D.M.,ORIENTAL INSURANCE CO.LTD., CUTACK MP	SOMNATH ROY	

	FAO/538/2023	MP		42/2024
27	D-FAO/538/2023	D.M.,ORIENTAL INSURANCE CO.LTD., CUTACK	SANKAR KATH ROY	
	FAO/538/2023	MP		43/2024
28	D-FAO/496/2017	SANATAN LEENKA	BIPIN KUMAR NAYAK	
	FAO/496/2017	MP		44/2024
29	D-RSA/348/2006	DIBAKAR SAHU	M/S.MANOJ KU.MISHRA	
	RSA/348/2006	MP		46/2024
30	D-CMP/880/2023	BISWANATH PANDA	MANOJ VERMA	
	CMP/880/2023	MP		46/2024
31	D-CMP/1639/2024	CHANDRIKA PRIYADARSHINI	SUDHANSU SEKHAR JENA	
	CMP/ /	MP		47/2024
32	D-RSA/348/2006	DIBAKAR SAHU	M/S.MANOJ KU.MISHRA	
	RSA/348/2006	MP		47/2024
33	D-CMP/1231/2023	RAMESH CH.DASH		
	CMP/1231/2023	MP		48/2024
34	D-RSA/348/2006	DIBAKAR SAHU	M/S.MANOJ KU.MISHRA	
	RSA/348/2006	MP		48/2024
35	D-RSA/32/2008	MADHUSUDAN DAS	M/S.B.H.MOHANTY	
	RSA/32/2008	MP		49/2024
36	D-RSA/52/2018	SANJAY KU.GUPTA	M/S.AKSHAYA KU.SAHOO	
	RSA/52/2018	MP		50/2024
37	D-BLAPL/5463/2023	SATYANARAYAN SAMAL	ARIJEET MISHRA	
	BLAPL/5463/2023	MP		62/2024
38	D-BLAPL/8387/2023	RAGHUNATH BEHERA	SUSANTA KUMAR NATH	
	BLAPL/8387/2023	MP		63/2024
39	D-BLAPL/13811/2023	ANIL DURIA		
	BLAPL/13811/2023	MP		64/2024
40	D-BLAPL/14062/2023	DEEPAK KUMAR PADHY		
	BLAPL/14062/2023	MP		65/2024
41	D-BLAPL/1420/2024	SANKAR PRASAD RANA	SANJIB KUMAR BHANJADEO	
	BLAPL/ /	MP		66/2024
42	D-BLAPL/1438/2024	KARAN PALKA	RAKESH KUMAR DAS	
	BLAPL/ /	MP		67/2024
43	D-BLAPL/1453/2024	SATYARANJAN HOTA	BINI MISHRA	
	BLAPL/ /	MP		68/2024
44	D-BLAPL/9410/2023	GULVESH KHAN @ HAZARAT	SMRUTI RANJAN ROUT	
	BLAPL/9410/2023	MP		69/2024
45	D-BLAPL/6268/2023	RAJENDRA KHORA	TARINI PANIGRAHI	
	BLAPL/6268/2023	MP		70/2024
46	D-MACA/1643/2024	INDIAN VEHICLE CARRIER PVT. LTD.	M.S.ARORA	
	MACA/ /	MP		71/2024
47	D-WA/1559/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		72/2024
48	D-MACA/1643/2024	INDIAN VEHICLE CARRIER PVT. LTD.	M.S.ARORA	
	MACA/ /	MP		72/2024
49	D-MACA/1643/2024	INDIAN VEHICLE CARRIER PVT. LTD.	M.S.ARORA	
	MACA/ /	MP		73/2024
50	D-WA/1559/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		73/2024
51	D-WA/1559/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		74/2024
52	D-MACA/210/2011	O.I.CO.LTD		
	MACA/210/2011	MP		74/2024
53	D-WA/1562/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		75/2024
54	D-MACA/211/2011	O.I.CO.LTD		
	MACA/211/2011	MP		75/2024
55	D-MACA/1718/2024	THE MANAGER, T.P.HUB, M/S.ORIENTAL INSURANCE CO.LTD.	INSURANCE CO.PATI.	
	MACA/ /	MP		76/2024
56	D-WA/1562/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		76/2024
57	D-WA/1562/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		77/2024

58	D-MACA/1291/2023 MACA/1291/2023	THE D.M., THE ORIENTAL INSURANCE CO.SOMNATH ROY MP		77/2024
59	D-WA/1570/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	78/2024
60	D-MACA/1269/2023 MACA/1269/2023	DIVL. MANAGER, ORIENTAL INSURANCE.SOMNATH ROY MP		78/2024
61	D-WA/1570/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	79/2024
62	D-MACA/1308/2023 MACA/1308/2023	ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	79/2024
63	D-MACA/1809/2024 MACA/ /	M/S., BAJAJ ALLIANZ GENERAL INSURANCE.ANUPAM DASH MP		80/2024
64	D-WA/1570/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	80/2024
65	D-WA/1572/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	81/2024
66	D-MACA/1810/2024 MACA/ /	M/S ICICI LOMBARD G.I. CO. LTD. MP	ANUPAM DASH	81/2024
67	D-WA/1572/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	82/2024
68	D-MACA/417/2023 MACA/417/2023	PRADIP KUMAR SADANGI MP	BINAYAK PRASAD MOHANTY	82/2024
69	D-WA/1572/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	83/2024
70	D-MACA/417/2023 MACA/417/2023	PRADIP KUMAR SADANGI MP	BINAYAK PRASAD MOHANTY	83/2024
71	D-WA/1574/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	84/2024
72	D-WA/1574/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	85/2024
73	D-WA/1582/2024 WA/ /	SRI JAGANNATH MOHAPRABHU BIJE NIJHONGABHUMI MP	BHONGABHUMI MOHANTY	86/2024
74	D-WA/1574/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	87/2024
75	D-WA/1583/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	88/2024
76	D-WA/1583/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	89/2024
77	D-ABLAPL/9214/2023 ABLAPL/9214/2023	MALAYA KANHAR MP		89/2024
78	D-WA/1583/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	90/2024
79	D-ABLAPL/13395/2023 ABLAPL/13395/2023	TUMBESWAR RANA MP	MAHES DAS	90/2024
80	D-CRLMC/1326/2024 CRLMC/ /	AJAYA KUMAR NAYAK MP	PARTHA SARATHI DAS	90/2024
81	D-CRLMC/1331/2024 CRLMC/ /	RAMAKANTA NANDA MP	ASOK MOHANTY	91/2024
82	D-ABLAPL/14744/2023 ABLAPL/14744/2023	DEBASISH SENAPATI MP		91/2024
83	D-WA/1592/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	91/2024
84	D-WA/1592/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	92/2024
85	D-ABLAPL/4320/2023 ABLAPL/4320/2023	PRAKASH NATH @ PRAKASH CHANDRA.SABRAT KUMAR NAYAK MP		92/2024
86	D-CRLMC/1336/2024 CRLMC/ /	MURALIDHAR SAHOO MP	BISWAJIT MOHAPATRA	92/2024
87	D-WA/1592/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	93/2024
88	D-ABLAPL/4765/2023 ABLAPL/4765/2023	BABAJI ROUT MP		93/2024
89	D-CRLMC/1367/2024	RAKESH PANDIT	SUSANTA KUMAR BARAL	

	CRLMC/ /	MP		93/2024
90	D-ABLAPL/13202/2023	BALMIKI @ BALMIKA KHANDAGIRI		
	ABLAPL/13202/2023	MP		94/2024
91	D-CRLMC/1376/2024	DEBASHISH MISHRA	SATYABRATA MOHANTY	
	CRLMC/ /	MP		94/2024
92	D-WA/1591/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		94/2024
93	D-ABLAPL/15465/2023	ABHIMANYU SETHI		
	ABLAPL/15465/2023	MP		95/2024
94	D-WA/1591/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		95/2024
95	D-CRLMC/1405/2024	MANISH MAHARANA	SUDARSAN BEHERA	
	CRLMC/ /	MP		95/2024
96	D-CRLMC/5341/2023	MAHESWAR SAHOO @ TUNU		
	CRLMC/5341/2023	MP		96/2024
97	D-ABLAPL/13733/2023	AJAYA KUMAR SWAIN	ANJAN PATNAIK	
	ABLAPL/13733/2023	MP		96/2024
98	D-WA/1591/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		96/2024
99	D-WA/1606/2024	STATE OF ODISHA	MALAYA BALABANTARAY, A.G.A.	
	WA/ /	MP		97/2024
100	D-ABLAPL/11491/2020	FIROJ AHMED @ KOLEJ MIYAN		
	ABLAPL/11491/2020	MP		97/2024
101	D-CRLMC/5014/2023	GEDU@PADMA CHARAN GOCHHAYAT		
	CRLMC/5014/2023	MP		97/2024
102	D-ABLAPL/10514/2023	HARISH CH. SAGAR		
	ABLAPL/10514/2023	MP		98/2024
103	D-WA/1606/2024	STATE OF ODISHA	MALAYA BALABANTARAY, A.G.A.	
	WA/ /	MP		98/2024
104	D-CRLMC/1454/2024	SUBRAT KUMAR DAS @ SUBRT DAS	DEEPAK RANJAN SUNDARAY	
	CRLMC/ /	MP		98/2024
105	D-WA/1606/2024	STATE OF ODISHA	MALAYA BALABANTARAY, A.G.A.	
	WA/ /	MP		99/2024
106	D-ABLAPL/7213/2023	SUDHAKAR BEHERA @ BABU		
	ABLAPL/7213/2023	MP		99/2024
107	D-WA/1600/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		100/2024
108	D-ABLAPL/13705/2023	SAMSER ALLAM		
	ABLAPL/13705/2023	MP		100/2024
109	D-WA/1600/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		101/2024
110	D-ABLAPL/15003/2023	ATALA SAMANTA		
	ABLAPL/15003/2023	MP		101/2024
111	D-WA/1600/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		102/2024
112	D-ABLAPL/13436/2023	TUSHAR KUMAR PATRA @ TUSHAR PATRA		
	ABLAPL/13436/2023	MP		102/2024
113	D-WA/1605/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		103/2024
114	D-ABLAPL/13503/2022	PRADYUMNA KUMAR KHANDEITARAY @ KHANDEITARAY		
	ABLAPL/13503/2022	MP		103/2024
115	D-WA/1605/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		104/2024
116	D-ABLAPL/15020/2023	MD. SONU		
	ABLAPL/15020/2023	MP		104/2024
117	D-ABLAPL/15077/2023	AKSHYA BEHERA @ BUBU		
	ABLAPL/15077/2023	MP		105/2024
118	D-CRLA/1288/2024	PRINCE KUMAR	RAVI KANT KUMAR	
	CRLA/ /	MP		105/2024
119	D-WA/1605/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		105/2024
120	D-WA/1618/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		106/2024

121	D-CRLA/1288/2024 CRLA/ /	PRINCE KUMAR MP	RAVI KANT KUMAR	106/2024
122	D-ABLAPL/11562/2023 ABLAPL/11562/2023	SUMI @ SANU MALLIK MP	KHUSBU PANIGRAHI	106/2024
123	D-WA/1618/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	107/2024
124	D-CRLA/1297/2024 CRLA/ /	RABI CHANDRA PANDA MP	SOUBHAGYA KUMAR DASH	107/2024
125	D-WA/1618/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	108/2024
126	D-CRLA/1297/2024 CRLA/ /	RABI CHANDRA PANDA MP	SOUBHAGYA KUMAR DASH	108/2024
127	D-WA/1623/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	109/2024
128	D-CRLA/1312/2024 CRLA/21/2024	ANSHUMAN NAYAK MP	BISHNU PRASAD PRADHAN	109/2024
129	D-CRLA/1337/2023 CRLA/1337/2023	DR. B.GOPAL CHANDRA RAO MP	SUSANTA KUMAR DASH	110/2024
130	D-WA/1623/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	110/2024
131	D-WA/1623/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	111/2024
132	D-CRLA/537/2020 CRLA/537/2020	SATRUPA MOHANTY MP	TUSAR KUMAR MISHRA, M/S.SUSANTA KUMAR DASH, SWETLANA I	111/2024
133	D-WA/1625/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	112/2024
134	D-CRLA/537/2020 CRLA/537/2020	SATRUPA MOHANTY MP	TUSAR KUMAR MISHRA, M/S.SUSANTA KUMAR DASH, SWETLANA I	112/2024
135	D-CRLA/1160/2023 CRLA/1160/2023	BISHNUPRIYA SAHOO@SAHU MP	AMIT KUMAR NATH	113/2024
136	D-WA/1625/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	113/2024
137	D-WA/1625/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	114/2024
138	D-CRLA/391/2014 CRLA/391/2014	DHADI SAHU@PRAMOD SA MP	M/S.B.K.GHADEI	114/2024
139	D-CRLA/694/2023 CRLA/694/2023	BASANTA KUMAR DAS MP	BHABANI SHANKAR DASPARIDA	115/2024
140	D-WA/1642/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	115/2024
141	D-CRLA/170/2024 CRLA/ /	NILU @ BIBEK NAYAK MP	PRAVASH CHANDRA JENA	116/2024
142	D-WA/1642/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	116/2024
143	D-WA/1642/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	117/2024
144	D-CRLA/1382/2023 CRLA/1382/2023	MAHERAJ UDDIN KHAN MP	SIDHESWAR RATH	117/2024
145	D-CRLA/1012/2022 CRLA/1012/2022	AJI@AJAYA AMAT MP	SAROJ KUMAR PADHI	118/2024
146	D-WA/1644/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	118/2024
147	D-WA/1644/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	119/2024
148	D-CRLA/1073/2022 CRLA/1073/2022	SURAJ SHARMA@NEPU MP	RABI NARAYAN MOHANTY	119/2024
149	D-WA/1644/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	120/2024
150	D-WA/1649/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	121/2024
151	D-WA/1649/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	122/2024
152	D-WA/1649/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	

	WA/ /	MP		123/2024
153	D-WA/1660/2024	DIRECTOR OF TREASURIES AND INSPECTOR GENERAL OF TAXES	MANOJ KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		124/2024
154	D-WA/1660/2024	DIRECTOR OF TREASURIES AND INSPECTOR GENERAL OF TAXES	MANOJ KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		125/2024
155	D-WA/1660/2024	DIRECTOR OF TREASURIES AND INSPECTOR GENERAL OF TAXES	MANOJ KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		126/2024
156	D-WA/1663/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		127/2024
157	D-WA/1663/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		128/2024
158	D-WA/1663/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		129/2024
159	D-WA/1674/2024	RABINDRANATH LENKA	SAMEER KUMAR DAS	
	WA/ /	MP		130/2024
160	D-WA/1687/2024	RABINDRANATH LENKA	SAMEER KUMAR DAS	
	WA/ /	MP		131/2024
161	D-WA/1679/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		132/2024
162	D-WA/1679/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		133/2024
163	D-WA/1695/2024	PRANGYA PARAMITA JETHY	SAMEER KUMAR DAS	
	WA/ /	MP		134/2024
164	D-WA/1679/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		135/2024
165	D-WA/1696/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		136/2024
166	D-WA/1696/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		137/2024
167	D-WA/1696/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		138/2024
168	D-WA/1686/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		139/2024
169	D-WA/1698/2024	DR.SMITA NAYAK	SAMEER KUMAR DAS	
	WA/ /	MP		140/2024
170	D-WA/1686/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		141/2024
171	D-WA/1686/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		142/2024
172	D-WA/1703/2024	ITISHREE SWAIN	SAMEER KUMAR DAS	
	WA/ /	MP		143/2024
173	D-WA/1711/2024	ITISHREE SWAIN	SAMEER KUMAR DAS	
	WA/ /	MP		144/2024
174	D-WA/1713/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		145/2024
175	D-WA/1713/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		146/2024
176	D-WA/1713/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		147/2024
177	D-WA/1760/2024	DR.PRADEEP KUMAR DHAL	BIMBISAR DASH	
	WA/ /	MP		148/2024
178	D-WA/1767/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		149/2024
179	D-WA/1767/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		150/2024
180	D-WA/1767/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		151/2024
181	D-WA/1807/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		152/2024
182	D-WA/1807/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		153/2024
183	D-WA/1787/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		154/2024

184	D-WA/1807/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	155/2024
185	D-WA/1787/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	156/2024
186	D-WA/1787/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	157/2024
187	D-WA/1794/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	158/2024
188	D-WA/1794/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	159/2024
189	D-WA/1822/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	160/2024
190	D-WA/1794/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	161/2024
191	D-WA/1822/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	162/2024
192	D-WA/1822/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	163/2024
193	D-WA/1799/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	164/2024
194	D-WA/1799/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	165/2024
195	D-WA/1799/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	166/2024
196	D-WA/1828/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	167/2024
197	D-WA/1828/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	168/2024
198	D-WA/1828/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	169/2024
199	D-WP(C)/23463/2022 WP(C)/23463/2022	MANORAMA SAHOO MP	MANAS PATI	669/2024
200	D-WP(C)/35824/2022 WP(C)/35824/2022	PADMA CHANDRA PANDA MP	MANAS PATI	670/2024
201	D-WP(C)/22958/2019 WP(C)/22958/2019	JAYANTA KUMAR JENA MP	M/S.SIDHESWAR MALLIK	671/2024
202	D-WP(C)/1561/2024 WP(C)/651/2024	SULATA BISWAS MP	PRIYA RANJAN SWAIN	672/2024
203	D-WP(C)/1561/2024 WP(C)/651/2024	SULATA BISWAS MP	PRIYA RANJAN SWAIN	673/2024
204	D-WP(C)/1563/2024 WP(C)/652/2024	AMULYA BISWAS MP	SARBESWAR SAHOO	674/2024
205	D-WP(C)/1563/2024 WP(C)/652/2024	AMULYA BISWAS MP	SARBESWAR SAHOO	675/2024
206	D-WP(C)/1564/2024 WP(C)/657/2024	M/S. SARALA MADAN INFRASTRUCTURE MP	DROPABLE PNILAN PABRA	676/2024
207	D-WP(C)/1575/2024 WP(C)/ /	SASHIBHUSHAN MUDULI MP	GYANESWAR SATPATHY	677/2024
208	D-WP(C)/1579/2024 WP(C)/ /	NIKIPRIYADARSINI BEHERA MP	BIJAYA KUMAR BEHERA 1	678/2024
209	D-WP(C)/23508/2023 WP(C)/23508/2023	NARAYAN SUKLA MP	SASWATI MOHAPATRA	679/2024
210	D-WP(C)/33459/2023 WP(C)/33459/2023	TAPASWINI ROUT MP	PRANAB KUMAR GHOSE	680/2024
211	D-WP(C)/1588/2024 WP(C)/ /	M/S. JPEE DRUGS MP	ARUN KUMAR NAYAK	681/2024
212	D-WP(C)/845/2024 WP(C)/338/2024	KAMALA SWAIN MP	MANOJ KUMAR MOHANTY	682/2024
213	D-WP(C)/20780/2019 WP(C)/20780/2019	KHEDUSAGAR SA MP	M/S.DINESH KUMAR PANDA	683/2024
214	D-WP(C)/29720/2023 WP(C)/29720/2023	SUB DIVISIONAL OFFICER NO II KORAPUT MP		684/2024
215	D-WP(C)/4681/2022	SASHI BHUSAN PATEL		

	WP(C)/4681/2022	MP		685/2024
216	D-WP(C)/19106/2022	M/S. BLA PROJECTS PVT. LTD.,KOLKATA AVIJIT PATNAIK		
	WP(C)/19106/2022	MP		686/2024
217	D-WP(C)/22273/2017	PRADEEP SAVADIA	M/S.RAMANI KANTA PATTANAIAK	
	WP(C)/22273/2017	MP		687/2024
218	D-WP(C)/1611/2024	RITESH KUMAR KHARSEL	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		688/2024
219	D-WP(C)/25442/2014	SARAT CH.CHOWDHURY	M/S.SUBHASREE MOHANTY	
	WP(C)/25442/2014	MP		689/2024
220	D-WP(C)/25440/2014	PURNA CH.PAL	M/S.SUBHASREE MOHANTY	
	WP(C)/25440/2014	MP		690/2024
221	D-WP(C)/25439/2014	AJAYA KU.DASH	M/S.SUBHASREE MOHANTY	
	WP(C)/25439/2014	MP		691/2024
222	D-WP(C)/25441/2014	CHAITANYA CH.SAHOO	M/S.SUBHASREE MOHANTY	
	WP(C)/25441/2014	MP		692/2024
223	D-WP(C)/4538/2016	MURALIDHAR SAHU	M/S.SUBHASREE MOHANTYT	
	WP(C)/4538/2016	MP		693/2024
224	D-WP(C)/1616/2024	LAXMI GIREM	NEELAKANTHA PANDA	
	WP(C)/ /	MP		694/2024
225	D-WP(C)/4987/2016	LALIT KU.DAS	M/S.SUBHASREE MOHANTY	
	WP(C)/4987/2016	MP		695/2024
226	D-WP(C)/29964/2023	HIRANYA KUMAR SAMAL	RAJIB RATH	
	WP(C)/29964/2023	MP		696/2024
227	D-WP(C)/33958/2023	PRIYADARSHANA RAY	RAJIB RATH	
	WP(C)/33958/2023	MP		697/2024
228	D-WP(C)/5312/2022	BIDHAN CHANDRA SAHU	PRATIK DASH	
	WP(C)/5312/2022	MP		698/2024
229	D-WP(C)/1620/2024	SACHIKANTA NAYAK	DWARIKA PRASAD MOHANTY	
	WP(C)/ /	MP		699/2024
230	D-WP(C)/3836/2023	SANJIB @ SANJIB KUMAR SAHU	NIRANJAN MAHARANA	
	WP(C)/3836/2023	MP		700/2024
231	D-WP(C)/10284/2023	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WP(C)/10284/2023	MP		701/2024
232	D-WP(C)/10284/2023	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WP(C)/10284/2023	MP		702/2024
233	D-WP(C)/1624/2024	SANKARSAN HARICHANDAN	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		703/2024
234	D-WP(C)/3588/2023	BANSIDHAR JENA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/3588/2023	MP		704/2024
235	D-WP(C)/1198/2024	SAYED SALAM	SURAVI MOHANTY	
	WP(C)/ /	MP		705/2024
236	D-WP(C)/1628/2024	SAMIR KUMAR ROUTRAY	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		706/2024
237	D-WP(C)/6384/2015	MANORANJAN DAS	M/S.ANJAN KUMAR JENA	
	WP(C)/6384/2015	MP		707/2024
238	D-WP(C)/2927/2002	DIPAK R.MOHAPATRA		
	WP(C)/2927/2002	MP		708/2024
239	D-WP(C)/39832/2023	SRINIBAS JENA	AMITABH MISHRA	
	WP(C)/39832/2023	MP		709/2024
240	D-WP(C)/1635/2024	SRIDHAR MANDHATA	SANTOSH KUMAR SAMANTARAY	
	WP(C)/ /	MP		710/2024
241	D-WP(C)/363/2024	LIPINA PRADHAN		
	WP(C)/210/2024	MP		711/2024
242	D-WP(C)/1640/2024	BIJAY KUMAR NAYAK	NIHAL RATH	
	WP(C)/ /	MP		712/2024
243	D-WP(C)/1638/2024	ESSAR ENTERPRISES, ROURKELA	CHITRASEN PARIDA	
	WP(C)/ /	MP		713/2024
244	D-WP(C)/1641/2024	M/S. SWARNAPRAVA SAMAL	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		714/2024
245	D-WP(C)/33272/2023	GAJENDRA BEHERA	SANGRAM JENA	
	WP(C)/33272/2023	MP		715/2024
246	D-WP(C)/1662/2024	BHIKARI GANDA	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		716/2024

247	D-WP(C)/1664/2024 WP(C)/ /	SARAT KUMAR NAYAK MP	SATYABRATA SENAPATI	717/2024
248	D-WP(C)/1666/2024 WP(C)/ /	DHANURJAY NARAYAN MAHANTA MP	RAMESH CHANDRA BEHERA	718/2024
249	D-WP(C)/22312/2020 WP(C)/22312/2020	BISESWAR TUDU MP	BIMBISAR DASH	719/2024
250	D-WP(C)/19817/2021 WP(C)/19817/2021	AKSHAYA KUMAR NAYAK MP	SADASIVA PATRA 1	720/2024
251	D-WP(C)/40416/2021 WP(C)/40416/2021	RASHMI RANJAN DASH MP		721/2024
252	D-WP(C)/17266/2023 WP(C)/17266/2023	ATAL BIHARI BASANTIA MP	BIBHUTI BHUSAN CHOUDHURY	722/2024
253	D-WP(C)/17260/2023 WP(C)/17260/2023	SARAT CHANDRA SETHY MP	BIBHUTI BHUSAN CHOUDHURY	723/2024
254	D-WP(C)/17258/2023 WP(C)/17258/2023	CHANDRAKANTA SETHY MP	BIBHUTI BHUSAN CHOUDHURY	724/2024
255	D-WP(C)/17264/2023 WP(C)/17264/2023	SURESH KUMAR PRADHAN MP	BIBHUTI BHUSAN CHOUDHURY	725/2024
256	D-WP(C)/17269/2023 WP(C)/17269/2023	JNANARANJAN SAHOO MP	BIBHUTI BHUSAN CHOUDHURY	726/2024
257	D-WP(C)/2334/2021 WP(C)/2334/2021	PRASANTA KUMAR PANI MP	SASWAT DAS	727/2024
258	D-WP(C)/1702/2024 WP(C)/ /	PANU CHARAN SAHOO MP	BHABANI SANKAR PANIGRAHI	728/2024
259	D-WP(C)/17254/2023 WP(C)/17254/2023	TRILOCHAN DASH MP	BIBHUTI BHUSAN CHOUDHURY	729/2024
260	D-WP(C)/17272/2023 WP(C)/17272/2023	ABHIRAM MALIK MP	BIBHUTI BHUSAN CHOUDHURY	730/2024
261	D-WP(C)/1712/2024 WP(C)/ /	MADHAB CHANDRA SAHOO MP	TRILOCHAN PANIGRAHI	731/2024
262	D-WP(C)/1720/2024 WP(C)/ /	KANHU CHARAN SETHI MP	MOHENDRA KUMAR MOHAPATRO	732/2024
263	D-WP(C)/1722/2024 WP(C)/ /	BIKRAM KISHORE NAYAK MP	BIBHU PRASAD DAS	733/2024
264	D-WP(C)/1725/2024 WP(C)/ /	ANIL SINGH BISHI MP	MOHENDRA KUMAR MOHAPATRO	734/2024
265	D-WP(C)/1728/2024 WP(C)/ /	JAYANTA DASH MP	PRAFULLA KUMAR MOHAPATRA	735/2024
266	D-WP(C)/1727/2024 WP(C)/ /	TAPAN KUMAR BISWAL MP	GYANA RANJAN SETHI	736/2024
267	D-WP(C)/38921/2023 WP(C)/38921/2023	KRUSHNA CHANDRA BEHERA MP	SATYA PRAKASH NATH	737/2024
268	D-WP(C)/38921/2023 WP(C)/38921/2023	KRUSHNA CHANDRA BEHERA MP	SATYA PRAKASH NATH	738/2024
269	D-WP(C)/20104/2018 WP(C)/20104/2018	DURJYODHAN SATAPATHY MP		739/2024
270	D-WP(C)/1731/2024 WP(C)/ /	JAYANTA KUMAR PRADHAN MP	PRAFULLA KUMAR MOHAPATRA	740/2024
271	D-WP(C)/20104/2018 WP(C)/20104/2018	DURJYODHAN SATAPATHY MP	S.K.SAMAL	741/2024
272	D-WP(C)/822/2024 WP(C)/606/2024	CHITTARANJAN PANDA MP	PRADEEP KUMAR DAS	742/2024
273	D-WP(C)/1735/2024 WP(C)/ /	ANAKAR NAIK MP	RABI NARAYAN MOHANTY	743/2024
274	D-WP(C)/1732/2024 WP(C)/ /	M/S. ORISSA STEVEDORES LTD. MP	KAJAL SAHOO	744/2024
275	D-WP(C)/1742/2024 WP(C)/ /	CHITTARANJAN SAMAL MP	NAIBEDYA PRASAD SAMAL	745/2024
276	D-WP(C)/41160/2023 WP(C)/41160/2023	KARTIKA PRADHAN MP	SHIVSANKAR MOHANTY	746/2024
277	D-WP(C)/1745/2024 WP(C)/ /	SUSANTA KUMAR PATTNAIK MP	BHABANI SHANKAR RAYAGURU	747/2024
278	D-WP(C)/1748/2024	PRINCIPAL SECRETARY, AVIATION RESEARCH CHIEF, AIRC, NEW DELHI	PRASANTA BEHERA	

	WP(C)/ /	MP		748/2024
279	D-WP(C)/1750/2024	SAROJ KUMAR MANDAL	NIRANJAN LENKA	
	WP(C)/ /	MP		749/2024
280	D-WP(C)/1753/2024	ANAND KUMAR ROUT	GOPAL KRUSHNA MOHANTY	
	WP(C)/ /	MP		750/2024
281	D-WP(C)/1755/2024	MAHENDRA KUMAR PADHIARY	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		751/2024
282	D-WP(C)/1762/2024	LAXMIDHAR BEHERA	JAYADEBA BEHERA	
	WP(C)/ /	MP		752/2024
283	D-WP(C)/1758/2024	SATYA SUNDAR SAMANTARA	SUBHASREE MOHANTY	
	WP(C)/722/2024	MP		753/2024
284	D-WP(C)/1766/2024	GAJENDRA DAS	SANJAY KUMAR PATTANAIAK	
	WP(C)/ /	MP		754/2024
285	D-WP(C)/1763/2024	M/S P.K.MININGS PVT. LTD., BBSR	ASIT KUMAR DASH	
	WP(C)/ /	MP		755/2024
286	D-WP(C)/24759/2023	SIBA PRASAD @ MAHESH KUMAR PARIDA		
	WP(C)/24759/2023	MP		756/2024
287	D-WP(C)/1510/2023	M/S SONTHALIA MOTOS PVT. LTD., CUTTACK	AKDEEP PAL	
	WP(C)/1510/2023	MP		757/2024
288	D-WP(C)/1773/2024	M/S MECGALE PNEUMATICS PVT. LTD., ANSUL	KUMAR DASH	
	WP(C)/ /	MP		758/2024
289	D-WP(C)/1772/2024	SARAT CHANDRA MOHARANA	PRIYABRATA MOHAPATRA	
	WP(C)/ /	MP		759/2024
290	D-WP(C)/12579/2021	BRAJABANDHU PARIDA	RANJIT MOHANTY	
	WP(C)/12579/2021	MP		760/2024
291	D-WP(C)/1776/2024	M/S TARINI PRASAD MOHANTY, KEONJHAR	ASIT KUMAR DASH	
	WP(C)/ /	MP		761/2024
292	D-WP(C)/1777/2024	ARYAN KUMAR BAL	SAUBHAGYA KUMAR SAMAL	
	WP(C)/ /	MP		762/2024
293	D-WP(C)/1785/2024	SUBHASISH SAHOO	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		763/2024
294	D-WP(C)/1800/2024	SAROJ KANTA PRADHAN	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		764/2024
295	D-WP(C)/1779/2024	M/S. OSL SECURITIES LIMITED	KAJAL SAHOO	
	WP(C)/ /	MP		765/2024
296	D-WP(C)/1805/2024	DR. JYOTIRMA YEE MOHANTY	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		766/2024
297	D-WP(C)/1781/2024	M/S. GC KANUNGO CONSTRUCTION	KAJAL SAHOO	
	WP(C)/ /	MP		767/2024
298	D-WP(C)/1816/2024	PRABHANJAN MEHER	JIBAN RANJAN DASH	
	WP(C)/ /	MP		768/2024
299	D-WP(C)/1819/2024	DIPAK KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		769/2024
300	D-WP(C)/1821/2024	PRADYUMNA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		770/2024
301	D-WP(C)/1824/2024	PRANABANDHU SAHOO	DEBENDRA KUMAR SAHOO (1)	
	WP(C)/ /	MP		771/2024
302	D-WP(C)/1825/2024	ABHAYA KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		772/2024
303	D-WP(C)/1826/2024	PANCHANAN SAHOO	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		773/2024
304	D-WP(C)/12579/2021	BRAJABANDHU PARIDA	RANJIT MOHANTY	
	WP(C)/12579/2021	MP		774/2024
305	D-WP(C)/1829/2024	RINKU NAYAK	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		775/2024
306	D-WP(C)/1830/2024	ANJANA ROUT	BIJAY PANDA	
	WP(C)/ /	MP		776/2024
307	D-WP(C)/1832/2024	ANJANA ROUT	UPASANA BAL	
	WP(C)/ /	MP		777/2024
308	D-WP(C)/1834/2024	BIJAY KUMAR SAHOO	BIJAY KUMAR PANDA	
	WP(C)/ /	MP		778/2024
309	D-WP(C)/1835/2024	PRAVAS RANJAN MOHANTY	PRADEEP KUMAR MAHAPATRA	
	WP(C)/ /	MP		779/2024

310	D-WP(C)/440/2024 WP(C)/ /	MOTI NAHAK MP	SIDHARTH PRASAD DAS	780/2024
311	D-WP(C)/1837/2024 WP(C)/ /	MANAS MEMORIAL EDUCATIONAL TRUST MP	SHANTANU DAS	781/2024
312	D-WP(C)/1838/2024 WP(C)/ /	DR. AMBEDKAR INSTITUTE OF INDUSTRIAL SCIENCE MP	SHANTANU DAS DARGARH	782/2024
313	D-WP(C)/1840/2024 WP(C)/ /	PRAGATI TRUST, JAJPUR MP	SHANTANU DAS	783/2024